

NOTIFICATION No. 119 / 2013

I

The Senior Civil Judges mentioned in Column (1) below are transferred and posted to the posts mentioned against their names in Column (2) below:

<i>S.No</i>	<i>Name and Designation (1) <u>Thiru / Tmt. /Selvi</u></i>	<i>Transferred and Posted as (2)</i>
1	M. Gopalan, Chief Judicial Magistrate, Vellore.	Chief Metropolitan Magistrate, Egmore, Chennai in the existing vacancy.
2	S. Nallathambi, Principal Sub Judge, Coimbatore.	Chief Judicial Magistrate, Coimbatore in the existing vacancy.
3	D. Kingsly Christopher, Sub Judge, Harur.	Chief Judicial Magistrate, Cuddalore in the existing vacancy.
4	N. Palaniswamy, Sub Judge, Bhavani.	Chief Judicial Magistrate, Dharmapuri in the existing vacancy.
5	S. Mahalakshmi, Principal Sub Judge, Tindivanam.	Chief Judicial Magistrate, Kancheepuram at Chengalpattu in the existing vacancy.
6	M. Ravindran, I Additional Sub Judge, Erode.	Chief Judicial Magistrate, Karur in the existing vacancy.
7	R. Tamilarasan, Chief Judicial Magistrate, Pudukkottai	Chief Judicial Magistrate, Krishnagiri in the existing vacancy.
8	R. Ravindran, Chief Judicial Magistrate, Kanniyakumari @ Nagercoil.	Chief Judicial Magistrate, Madurai in the existing vacancy.
9	S. Srinivasan, Sub Judge, Paramakudi.	Chief Judicial Magistrate, Nagapattinam in the existing vacancy.
10	S. Sumathy, Sub Judge, Theni.	Chief Judicial Magistrate, Perambalur in the existing vacancy.
11	S. Bhuvaneshwari, Principal Sub Judge, Salem.	Chief Judicial Magistrate, Salem in the existing vacancy.

<i>S.No</i>	<i>Name and Designation (1) Thiru / Tmt. /Selvi</i>	<i>Transferred and Posted as (2)</i>
12	M. Meera Sumathi, Principal Sub Judge, Tiruppur.	Chief Judicial Magistrate, Sivagangai in the existing vacancy.
13	N. Venkatavaradan, Special Sub Judge, Special Sub Court to deal with MCOP Cases, Coimbatore.	Chief Judicial Magistrate, Thanjavur @ Kumbakonam in the existing vacancy.
14	K. Venkataswami, I Additional Sub Judge, Tiruchirapalli.	Chief Judicial Magistrate, Thoothukudi in the existing vacancy.
15	A.P. Balachandran Principal Sub Judge, Tiruchirapalli.	Chief Judicial Magistrate, Tiruchirappalli in the existing vacancy.
16	V. Thangamariappan, Additional Chief Judicial Magistrate, Madurai.	Chief Judicial Magistrate, Tirunelveli vice Ms. V.Charuhasini, ordered to be promoted.
17	M. Gomathinayagam, Additional Judicial Member, Sales Tax Appellate Tribunal (Additional Bench), Madurai.	Chief Judicial Magistrate, Dindigul in the existing vacancy.
18	G. Vijayalakshmi, Special Judge, Spl. Court for Trial of cases under Prevention of Corruption Act, Chennai.	Chief Judicial Magistrate, Tiruvallur vice Thiru J.Justin David, ordered to be promoted.
19	R. Gurumurthy, Sub Judge, Sankari.	Chief Judicial Magistrate, Tiruvannamalai in the existing vacancy.
20	N. Balasubramanian, Principal Sub Judge, Thanjavur.	Chief Judicial Magistrate, Tiruvarur in the existing vacancy.
21	M. Vetrichelvi, Chief Judicial Magistrate, Theni.	Chief Judicial Magistrate, Villupuram in the existing vacancy.
22	V. Thilaham, Principal Sub Judge, Erode.	Chief Judicial Magistrate, Theni vice Ms. M.Vetrichelvi, transferred.
23	P. Balasubramaniam, Additional Chief Judicial Magistrate, Kumbakonam	Chief Judicial Magistrate, Kanniyakumari @ Nagercoil vice Thiru R. Ravindran, transferred.
24	N. Muthukrishnan, Sub Judge, Attur.	Chief Judicial Magistrate, Pudukkottai vice Thiru R.Tamilarasan, transferred.
25	K. Guruvaiah, Principal Sub Judge, Madurai.	Chief Judicial Magistrate, Vellore vice Thiru M.Gopalan, transferred.

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<i>S.No</i>	<i>Name and Designation (1) <u>Thiru / Tmt. /Selvi</u></i>	<i>Transferred and Posted as (2)</i>
26	G. Narayanan, Sub Judge, Ranipet.	Chief Judicial Magistrate, Tiruppur in the existing vacancy.
27	A. Manivasakan, II Judge, Court of Small Causes, Chennai.	Additional Chief Metropolitan Magistrate, Egmore, Chennai in the existing vacancy.
28	A.Murugan, IV Metropolitan Magistrate, Saidapet, Chennai	Principal Sub Judge, Coimbatore vice Thiru S.Nallathambi, transferred.
29	P.Elango, Special Judge, Special Court for trial of cases under Prevention of Corruption Act, Coimbatore.	Sub Judge, Sankari vice Thiru R.Gurumurthy, transferred.
30	C.Buveswari, Additional Sub Judge, Tindivanam.	Sub Judge, Ranipet vice Thiru G.Narayanan, transferred.
31	S.Devanathan, Additional Sub Judge, Thanjavur.	Principal Sub Judge, Tindivanam vice Ms.S.Mahalakshmi, transferred.
32	T.Jeyaraajan, Special Sub Judge, Special Sub Court to deal with MCOP Cases, Tiruchirapalli	Principal Sub Judge, Erode vice Ms.V.Thilham, transferred.
33	K.Babu, Special Sub Judge-I, Special Sub Court to deal with MCOP Cases, Salem.	I Additional Sub Judge, Erode vice Thiru M.Ravindran, transferred.
34	P.Saravanan, XI Metropolitan Magistrate, Saidapet, Chennai.	IV Metropolitan Magistrate, Saidapet, Chennai vice Thiru A.Murugan, transferred.
35	R.Shankar, Sub Judge, Udumalapet.	XI Metropolitan Magistrate, Saidapet, Chennai vice Thiru P.Saravanan, transferred.
36	J.Sridevi, III Judge, Court of Small Causes, Chennai.	II Judge, Court of Small Casues, Chennai, vice Thiru A.Manivasakan, transferred.
37	S.D.Parimala, IV Judge, Court of Small Causes, Chennai.	III Judge, Court of Small Casues, Chennai, vice Ms. J.Sridevi, transferred.

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<i>S.No</i>	<i>Name and Designation (1) <u>Thiru / Tmt. /Selvi</u></i>	<i>Transferred and Posted as (2)</i>
38	S.Meenakumari, V Judge, Court of Small Causes, Chennai.	IV Judge, Court of Small Casues, Chennai, vice Ms.S.D.Parimala, transferred.
39	R.Bharanidharan, VI Judge, Court of Small Causes, Chennai.	V Judge, Court of Small Causes, Chennai vice Ms.S.Meenakumari, transferred.
40	M.Shirijha, II Additional Sub Judge, Villupuram	VI Judge, Court of Small Causes, Chennai vice Thiru R.Bharanidharan, transferred.

II

The Hon'ble The Acting Chief Justice is pleased to make the following appointment in the Madras High Court :

Thiru P.Chandrasekaran, Senior Civil Judge, now functioning on deputation as Secretary, District Legal Services Authority, Tirunelvel is transferred and posted on other duty as Master, High Court, Madras in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 24.06.2013.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL.

R.O.C.No.6331-A/2013-B2

SENIOR CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 120 / 2013

The Government in G.O.Ms.No.79, Home (Courts.II) Department, dated 13.01.2012 have issued orders sanctioning the Constitution of a Special Court to deal with MCOP cases in the cadre of Senior Civil Judge at Tiruvannamalai in Tiruvannamalai District.

Thiru.N.Krishnasamy, Additional Sub Judge, Tiruvannamalai is transferred and posted as Special Judge, Special Court to deal with MCOP cases at Tiruvannamalai in Tiruvannamalai District in the said newly sanctioned Court.

HIGH COURT, MADRAS.
DATED: 24.06.2013.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL.